

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2240
ANSWERED ON 14/03/2023

NARWA-GARWA-GHURWA BADI SCHEME

2240. SHRIMATI GOMATI SAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether State Governments' schemes can be included under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, whether the 'Narwa-Garwa-Ghurwa and Badi' schemes of Chhattisgarh State Government has been included in the MGNREGS; and
- (c) if not, the details of the medium through which the said scheme of Chhattisgarh State Government is being implemented under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Para 6 of Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, lays down that "The State Government shall take concrete steps to achieve effective inter-departmental convergence till the last mile implementation level of the works under the Scheme with other Government Schemes/programmes so as to improve the quality and productivity of assets, and bring in synergy to holistically address the multiple dimensions of poverty in a sustainable manner".

(b): As per the information shared by the State Government of Chhattisgarh, permissible works under Mahatma Gandhi National Rural Employment Guarantee Scheme have been taken up under convergence with NARVA GARWA GHRUVA and BADI Schemes.

(c): Does not arise.
